

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
CIRCUIT COURT SITTING AT BILASPUR

Original Application No. 158 of 2006

Bilaspur, this the 28<sup>th</sup> day of June, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Krishna Kant Tiwari, S/o. Late Shri  
Prem Ram Tiwari, Primary Teacher,  
Kendriya Vidyalaya-Bilaspur (CG). ... Applicant

(By Advocate - Shri Anil Pandey)

V e r s u s

1. Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Shaheed  
Jeetsingh Marg, New Delhi-16,  
Through : Its Chairman.
2. Astd. Commissioner, Kendriya  
Vidyalaya Sangathan/Administrative  
Officer, Kendriya Vidyalaya Sangathan,  
Regional Office, GCF., Jabalpur  
(MP). ... Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

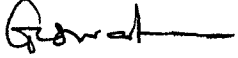
The sole grievance of the applicant in this case is that he is entitled to annual increments from the month of January per year. The contention of the learned counsel for the applicant is that his increment should be granted from the month of January but in the case of the applicant he has been granted increment from the month of September. In this regard the applicant has filed two representations one of which is Annexure A-3. We have seen the representation filed by the applicant and we are not convinced with the representation Annexure A-3 which has been preferred by the applicant.

2. Accordingly, we direct the applicant to prefer a fresh and  
/detailed representation taking all possible points and further direct the respondents to consider and decide the same by passing a reasoned and speaking order within a period of three months from the date of receipt of copy of this order and the representation. The applicant is also directed to submit the representation within three days

from the date of receipt of copy of this order. Be it noted that we have not expressed any opinion on the merits of the case.

3. The Original Application stands disposed of at the admission stage itself.

  
(A.K. Gaur)  
Judicial Member

  
(Dr. G.C. Srivastava)  
Vice Chairman

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